

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4411**

**TO BE ANSWERED ON THE 23<sup>RD</sup> MARCH, 2021/ CHAITRA 2, 1943 (SAKA)**

**FUNDS FOR STRENGTHENING POLICE FORCE**

**†4411. SHRI RAHUL KASWAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of the funds released to strengthen the police force of various States during the last three years, State and year-wise;**

**(b) whether many State Governments have requested the Union Government to provide financial assistance for reconstitution and strengthening of the State Police force; and**

**(c) if so, the details thereof and the action taken in this regard, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (c) : ‘Police’ and ‘Public Order’ are State subjects as per the seventh Schedule of the Constitution. As such it is the responsibility of the State Governments to constitute and strengthen their police forces. However, the efforts of the States for equipping and modernizing their police forces have been supplemented by the Government of India through financial assistance under the scheme of “Assistance to States for Modernization of Police (ASMP)”. The State Governments formulate State Action Plans every year for**

**L.S.US.Q.NO. 4411 FOR 23.03.2021**

**strengthening of their police forces as per their strategic priorities and requirements. These Plans are approved by High Powered Committee in the Ministry of Home Affairs. Accordingly, funds are released to the State Governments as per guidelines of the scheme. The State-wise and year-wise details of funds released to strengthen the various State police forces under this scheme during the last three years are at Annexure.**

\*\*\*\*\*

**Details of the funds allocated and released to the States during the last three years under the scheme of  
'Assistance to States for Modernization of Police'**

S. No	State	2017-18		2018-19		2019-20	
		Allocation	Release	Allocation	Release	Allocation	Release
1.	Andhra Pradesh	29.88	31.62	26.48	50.81	24.46	75.36
2.	Arunachal Pradesh	4.79	3.42	4.25	1.03	3.92	0.00
3.	Assam	32.23	5.48	28.57	5.67	26.40	0.00
4.	Bihar	33.73	5.73	29.90	13.18	27.62	9.42
5.	Chhattisgarh	11.87	2.02	10.52	8.56	9.72	8.35
6.	Goa	1.25	0.21	1.11	0.21	1.03	0.00
7.	Gujarat	31.24	33.05	27.69	52.62	25.58	41.19
8.	Haryana	14.01	14.04	12.43	12.95	11.48	18.48
9.	Himachal Pradesh	4.28	4.09	3.79	3.35	3.50	27.49
10.	Jammu & Kashmir	48.73	48.00	43.19	32.69	39.90	40.20
11.	Jharkhand	11.24	1.91	9.97	9.91	9.21	7.08
12.	Karnataka	46.85	17.12	41.53	11.39	38.37	14.61
13.	Kerala	19.68	16.12	17.44	17.78	16.11	54.01
14.	Madhya Pradesh	33.11	30.47	29.34	37.97	27.11	14.45
15.	Maharashtra	57.54	9.78	51.00	9.58	47.11	65.98
16.	Manipur	11.66	1.98	10.34	5.99	9.55	10.75
17.	Meghalaya	4.58	2.60	4.07	3.66	3.75	6.63
18.	Mizoram	5.83	6.66	5.16	8.38	4.77	34.63
19.	Nagaland	13.12	13.39	11.63	18.88	10.74	17.29
20.	Odisha	19.05	19.87	16.89	35.10	15.60	42.45
21.	Punjab	20.05	20.07	17.77	36.52	16.42	31.33
22.	Rajasthan	38.17	40.38	33.83	62.59	31.26	27.28
23.	Sikkim	2.17	2.39	1.92	0.36	1.77	0.00
24.	Tamil Nadu	42.54	15.54	37.70	68.87	34.84	56.62
25.	Telangana	21.35	22.60	18.93	64.17	17.48	57.58
26.	Tripura	9.58	1.63	8.49	7.08	7.84	4.97
27.	Uttar Pradesh	77.16	28.20	68.39	118.67	63.19	64.81
28.	Uttarakhand	4.11	4.35	3.64	13.60	3.37	3.37
29.	West Bengal	35.30	48.94	31.28	46.93	28.90	46.53
	<b>Total</b>	<b>685.1</b>	<b>451.68</b>	<b>607.25</b>	<b>758.50</b>	<b>561.00</b>	<b>780.89</b>
	Contingency Reserve ^	38.45		38.45		39.57	
	Mega City ^ Policing	45.00		45.00		32.02	
	PMU + Misc. exp.	0.45	0.09	1.40	1.24	0.45	0.23
	10% for Police Reform^			76.90		158.26	
	Separate Project**				9.08	20.00	
	<b>Total</b>	<b>769.00 (RE-452.10)</b>	<b>451.75</b>	<b>769.00</b>	<b>768.82</b>	<b>811.30 (RE 791.30)</b>	<b>781.12</b>

\*\* Greyhounds Training Centre in Andhra Pradesh.

^ Release of these funds are shown against relevant States.

**Note:** The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the states. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.